

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A.1724/2024

In

C.P. (IB)/536(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: SREI Infrastructure Finance Limited

Vs

Vikas Sharma

Appearance

For Applicant/RP : Adv. Pawan Kulkarni a/w. Adv. Darshit Dave i/b.

M/s. AVP Partners

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard, Ld. counsel for the RP. Ld. counsel for the RP seeks an adjournment on the ground that he will address on the statutory provisions on the replacement of the RP in the case of personal guarantor. At his request, list on **08.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)